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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.602/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Bishnudeo Prasad & Ors.-Vs-Bihar Janata Cold Storage Pvt.Ltd. & Ors.		
Under Section	424 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHAITAN, f.c.s. R1 to R5, Subordinate
Practising COMPANY SECRETARY in CP 8/40/16 28/11/17.

ORDER

Ld. Pr. CS for the R1 to R5 in C.P.No. 08/KB/2016 has filed this Execution Application in compliance of the order of the Hon'ble NCLAT dated 15/05/2017. Cost was imposed on the petitioner of C.P.No. 08/KB/2016.

Let Execution Application be registered and issue notice on the opposite parties. Office is directed to register this Execution Application as Miscellaneous Case. Office is further directed not to register Execution Application as Company Petition.

List on 16/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)